GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2796 ANSWERED ON:18.08.2011 GAS PIPELINES Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number and length of existing gas pipelines in the country;
- (b) whether Government has any plan to connect new States and areas with gas pipeline in the next ten years;
- (c) if so, the details thereof;
- (d) whether Government has any plan to set up new National Gas Grids in the country;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

- (a): There are five trunk natural gas pipelines, which are as follows:-
- Sl No Name Length (in km)
- 1. Hazira-Vijaipur-Jagdishpur (HVJ)/Gas 3452 Rehabilitation & Expansion Project (GREP)
- 2. Dahej-Vijaipur pipeline (DVPL) 770
- 3. Dahej-Uran pipeline (DUPL)/Dabhol- 815 Panvel pipeline (DPPL)
- 4. East West pipeline 1385
- 5. Dadri-Panipat pipeline 132

In addition, there are regional pipelines (operating/upcoming) in Gujarat, Maharashtra, Andhra Pradesh, Tamil Nadu, Tripura, Rajasthan and Assam totaling to a length of approximately 4721 km.

- (b) to (e): Government is taking steps to expand natural gas transportation infrastructure. Authorizations have been issued by the Government for laying of the following trunk natural gas pipelines:-
- (i) Dadri-Bawana-Nangal Pipeline
- (ii) Chainsa-Gurgaon-Jhajjar-Hissar Pipeline
- (iii) Jagdishpur-Haldia Pipeline
- (iv) Dabhol-Bangalore Pipeline
- (v) Kochi-Koottanad-Mangalore-Bangalore Pipeline

- (vi) Kakinada-Basudebpur-Howrah Pipeline
- (vii) Kakinada-Vijaywada-Nellore-Chennai Pipeline
- (viii) Chennai-Tuticorin Pipeline
- (ix) Chennai-Bangalore-Mangalore Pipeline

Further, in order to encourage investment in gas sector, Petroleum & Natural Gas Regulatory Board (PNGRB) Act, 2006 has been enacted. The Board is, inter alia, responsible for giving authorizations for laying, building, operating or expanding of trunk pipelines. PNGRB has issued authorization for laying of the Mallavaram- Bhopal-Bhilwara-Vijaipur pipeline, Mehsana-Bhatinda pipeline and Bhatinda-Jammu- Srinagar pipeline. Further, PNGRB has initiated the bidding process for issuing authorizations for Surat-Paradeep pipeline and Durgapur-Kolkata pipeline.